

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 57

**IA No. 1594/99/ 2022
and
CP (IB) No. 248/Chd/Pb/2022
Under Section 94, IBC 2016 R 11 NCLT**

In the matter of:-

Vinod Thapar, PG, Thapar Hosiery Mills Pvt. Ltd.

...Petitioner

As the Hon'ble Member (Technical) is holding Bench with the Hon'ble Member (Judicial) of Allahabad Bench after lunch today, hence, the matter is adjourned to 26.09.2023.

Sd/-
Court officer

August 04, 2023
PKA